

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **26.06.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 214/2024	K. Suryanarayana Vs Racharla Ramakrishna Gupta, Erst. Liquidator of Kamineni Steel and Power (India) Ltd. & Anr.	Mr. Anirudh Krishnan	
2.	Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr.	M/s Veerabathran Prasanth	
3.	Comp App (AT) (CH) (Ins) No. 216/2024 For Stay IA No. 577/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1/For Caveator M/s Juris Corp- R2/For Caveator
4.	Comp App (AT) (CH) (Ins) No. 208/2024	Kamineni Educational Society Vs Racharla Ramakrishna Gupta, Erst. Liquidator of Kamineni Steel and Power (India) Limited & Anr.	Mr. Anirudh Krishnan	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr	Mr. Aditya Venugopalan	Mr. Harikumar G Nair
6.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. EV Venugopal	Mr. TK Bhaskar- R1 R6
7.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr. VV Sivakumar
8.	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors.	Ms. Varsha Banerjee	Mr. Y Suryanarayana
9.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024 Additional doc. IA No. 579/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Res App No. 06/2023 in Comp App (AT) (CH) (Ins) No. 226/2023 IA No. 800/2023	The Recovery Officer, Employees' Provident Fund Organization Vs M/s. Sri Nagananthana Mills Ltd & Anr.	Ms. R Meenakshi	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt. Abhilasha & 2 Ors. Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. M.V. Swaroop	
12.	Comp App (AT) (CH) (Ins) No. 16/2022 To dispense with IA No. 34/2022 For Directions IA No. 573/2024	The Kerala State Electricity Board Ltd Vs Shri. Kumar Rajan RP of Kerala Paper Products Ltd. & 2 Ors.	Mr. KR. Harin Mr. S. Satish	Mr. Vinod PV- R1 Mr. Shivshankar R Panicker- R2 & R3
13.	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors.	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6
14.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
15.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
16.	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
17.	Comp App (AT) (CH) No. 29/2023	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
18.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
19.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar

20.	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner- II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
21.	Comp App (AT) (CH) (Ins) No. 157/2023 For Stay IA No. 522/2023	Future Ventures Pvt. Ltd. (Erst. Paptrade India Private Limited) Vs Prathap Pillai, RP of M/s. Tenny Jose Ltd.	Mr. Pradeep Joy	Mr. Hari Kumar G Nair
22.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan
23.	Comp App (AT) (CH) (Ins) No. 62/2024 For Exemption IA No. 188/2024 For Stay IA No. 189/2024 To Adv. Hg. IA No. 363/2024	National Highway Authority of India Through DGM (T) & Project Director Vs IVRCL Chengapalli Tollways Ltd. & 3 Ors.	Mr. Lalit Mohan	Ms. Pooja Mahajan- R1
24.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No. 205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr. Ramasubramaniam Raja	Mr. AG Sathyanarayana
25.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Limited & Anr. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

26.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Private Limited Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms.Subharanjani Ananth	Mr. B. Dhanaraj For Caveator
27.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
28.	Comp App AT) (CH) (Ins) No. 200/2024 For Stay IA No. 544/2024 For Exemption IA No. 545/2024 To implead IA No. 576/2024	Municipal Corporation of Mumbai rep by Dr. Maharudra A. Kumbhar Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag Mr.Siddharth Ranade For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 5/2022 For Condone Delay IA No. 14/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Merchem Ltd	M/s K. Ramu & R. Vishnu	Mr. Ravi Rajagopalan
30.	Comp App (AT) (CH) (Ins) No.156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr. WITH	Mr. K Gaurav Kumar, PCS	Mr. Ramasubramaniam Raja- R1

31.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs Amit Chandrakant Vaishnav & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar, PCS- R1 Mr. Ramasubramaniam- R2
32.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav & Anr.	Mr. Ramasubramaniam Raja	Mr. K Gaurav Kumar, PCS- R1 Mr. Arvind AS R2
33.	Comp App (AT) (CH) (Ins) No.247/2021 For Exemption IA No. 516 & 517/2021 For Stay IA No. 518/2021 For Urgent Listing IA No. 519/2021 For Additional docs IA No. 520/2021 & 465/2022	Chandran M E & 9 Ors Vs Lissie Medical Institutions & Anr	Mr. Saai Sudharsan	Mr.Pradeep Joy-R1 Mr. Bijoy P Pulipra- R2
34.	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, Liquidator, Yashica Electronic Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan
35.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal Ms. Pooja Mahajan- R2
36.	Comp App (AT) (CH) No. 89/2023 For Stay IA No. 1125/2023	Mr. Abdul Rahman Hadi Ali & 4 Ors. Vs Mohammed Imtiyazuddin & 22 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. V Venkata Rami Reddy- R5, R19-R23 Mr. Ch. Veeraneyulu, PCS R9 Mr. Naresh Kumar Sangam- R14-R18
37.	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	Mr. TK Bhaskar-R1 Mr. Y Suryanarayana-R2 Mr. Venkata Rami Reddy- R5 Mr. Ch. Veeranjaneyulu, CS- R8

				Mr. Naresh Kumar Sangam- R13-R15, R18-R22
38.	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr.Rama Subramaniam Raja	Mr. Varun Srinivasan- R1
39.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of M/s Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran-R1 Ms. MS Mano Ranjani-R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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